

Item-14

22-4-2003

MA-838/2003

MA-839/2003

OA-3401/2002

Present: Sh. D. P. Sharma,
Counsel for applicant.

Sh. S. M. Arif,
Counsel for respondents.

This is MA filed by the respondents seeking extension of time to implement the order. Counsel for applicant has no objection.

Time is extended as prayed for. However, no further time shall be granted.

Accordingly MA-838/03 is disposed of.

MA-839/03 filed for condonation of delay also stands disposed of.

km
(Kuldip Singh)
MCT

Sd/